

Filing No. Cr. Appeal (DB)/8170/2020

Arjun Yadav and Anr. Vs The state of Jharkhand
Advocate's name – Sabyasanchi

With B.A- 9408/2013

Defects:

2. Limitation expired on 25.04.2020, delayed by 35 days.
8. As per report of List & Computer Section petitioner earlier moved in B.A 9408/2013 D.D on 30.09.2013 not mentioned in para 2.
- 9(i) Party position may be properly stated at brown cover and A.G Slip.
 - (ii) Name of appellant no. 2 stated at vak. does not tally with Impugned Order.
 - (iii) Parental name and residential address of both appellants stated at vak. does not tally with Impugned Judgment.
 - (iv) Name of P.W-1 stated in para 9 does not tally with Impugned Judgment.
 - (v) Subject may be specifically stated at Index page.
 - (vi) Advocate welfare fund of Rs. 15 and A/f of Rs. 5 us wanting on affidavit at page no. 18.
- (vii) Statement of deponent stated in para 3 at page no.19 may be suitably corrected.
- (viii) Name of deponent may be stated at page no. 19 below the thumb impression.
- (ix) Limitation Petition may be filed.
- (x) Pagination of petition after page no. 19 may be corrected and also may be corrected at index page.
- (xi) Statement of acceptance is missing in the back of vak.
- (xii) Name of Ld. Counsel and dt. of execution is missing at vak.